

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSTransfer Petition(s)(Civil) No(s). 376/2023

AARTI SHARMA (KAUSHIK)

Petitioner(s)

VERSUS

HEMANT SHARMA

Respondent(s)

(IA No. 30559/2023 - STAY APPLICATION)

WITH

T.P.(Crl.) No. 264/2023

(IA No. 135366/2023 - EXEMPTION FROM FILING O.T., IA No. 80234/2023
- EXEMPTION FROM FILING O.T. AND IA No. 80233/2023 - STAY
APPLICATION)

Date : 01-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHALFor Petitioner(s) Mr. Shreyas Balaji, Adv.
Ms. Sheela Tanwar, Adv.
Ms. Ankita Chaudhary, AORFor Respondent(s) Mr. Sanchar Anand, Adv.
Mr. Devendra Singh, AOR
Mr. Aman Kumar Thakur, Adv.
Mr. Arjun Rana, Adv.
Ms. Sumbul Ausaf, Adv.UPON hearing the counsel the Court made the following
O R D E R

To enable the parties to explore possibility of settlement,
list the matters on 11th September, 2023 at the end of the Cause
List.

The parties are directed to remain present on the date of
hearing.

(ASHISH KONDLE)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)